



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.07.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 13.07.2026, 14.07.2026 & 15.07.2026 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1922 of 2025	Armaco Logistics Pvt. Ltd. Vs. B S Ispat Ltd.	Prachi Johri	Shashank Pathak
2.	Comp. App. (AT) (Ins) No. 1285 of 2025 & I.A. No. 2027 of 2026	Edelweiss Asset Reconstruction Company Ltd. Vs. Om Omega Shelters Pvt. Ltd.	Siddhant Kant	Priyanka Vora Ativ Patel Shambhavi P
3.	Comp. App. (AT) (Ins) No. 617 of 2026	Flint Group India Pvt. Ltd. Vs. CJ Shah & Co.	Nitesh Jain	Shally Bhasin
4.	Comp. App. (AT) (Ins) No. 119 of 2026	Abhinandan Trade Private Limited & Ors. Vs. Kiran Shah RP of KSL and Industries Ltd. & Ors	Eshna Kumar	Sanjay Bajaj Shivam Takkar-R3 Arjun Sheth Rishabh Shah-R1

5.	Comp. App. (AT) (Ins) No. 1090 - 1093 of 2026	Edelweiss Asset Reconstruction Company Ltd. Vs. Fab Metals Pvt. Ltd. & Anr. With	Meera Murali	Rohit Gupta Anuj Tiwari- R1/SRA Sourabh Gupta Areez Gazdar- for Intervenor
6.	Comp. App. (AT) (Ins) No. 1119 & 1120 of 2026 (With Defects)	Lodha Developers Limited Vs. CA Kanak Jani the Resolution Professional of Premier Limited & Ors.	Puneet Yadav	Shivani Sinha Meera Murali Vishesh Kalra Kanak Jani
7.	Comp. App. (AT) (Ins) No. 1699 of 2024	Caryaire Equipment India Pvt Ltd. Vs. Weatherspell Aircon Engineers Pvt Ltd.	Mohd Yawar	Sanam Kabre

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar